

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

(IB)-303(ND)/2017

IN THE MATTER OF:

M/s. Vardhman Industries Limited

.. PETITIONER

SECTION :

Under Section 10 of IBC Code, 2016

Order delivered on 25.9.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

**For the Petitioner/Applicant : Mr. Satwinder Singh , Advocate
Mr. NPS Chawla, Advocate**

For the Respondents : -

For the Intervener : Mr. UC Mittal, Advocate.. for SBI

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 05.10.2017.



**(S.P. Gahlaut)
Bench officer-III**

Surjit
25.9.2017